

Annexure-7

Name of the corporate debtor: Influx Mart Limited Order dated 29/03/2023 Date of commencement of CIRP: 29-03-2023.; List of creditors as on: 30-04-2025

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	VAT Pune	GST	23-06-2023	4,54,32,402.00	-	ESIC	No	NIL	0	0	4,54,32,402	-	
2	Employees State Insurance	ESIC	12-04-2023	3,62,481.00	-	PT	No	NIL	0	0	3,62,481		
Total				4,57,94,883.00	-	-	-	-	-	-	4,57,94,883.00	-	-